

IN THE HIGH COURT OF **ORISSA, CUTTACK**

Institution of Applications for issue of Certified
Copies.

Report on :07-10-2026

Date : 07.10.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
75033/2026	07.10.2026	RSA-203/2004	P LENKA	GENERAL				(S No
74803/2026	07.10.2026	WP (C) - 31593/2026	S.K.PATRA	C.O.		Order Dtd. 2026-10-05		(S No
74804/2026	07.10.2026	WP (C) - 31805/2026	S.K.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-10-05	WRIT BRANCH-5	(S No 22
74805/2026	07.10.2026	WP (C) - 32520/2026	K.C.TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No 22
74806/2026	07.10.2026	RPFAM-271/2026	B.DAS	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No 22
74807/2026	07.10.2026	TRP (C) - 194/2026	S.NAYAK	C.O.	COURT NO. 9			(S No 22
74808/2026	07.10.2026	CRLREV-751/2026	J.PRADHAN	C.O.	COURT NO. 3			(S No 22
74809/2026	07.10.2026	CRLMC-3588/2026	B.SINGH	C.O.	COURT NO. 3			(S No 22
74816/2026	07.10.2026	WP (C) - 30456/2026	K.SHIEISH	C.O.	COURT NO. 3	Order Dtd. 2026-09-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
74817/2026	07.10.2026	BLAPL-6477/2026	BISWAJIT SAHOO	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No 11
74818/2026	07.10.2026	BLAPL-6059/2026	SP SAMANTA	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No 11
74819/2026	07.10.2026	WP (C) - 30280/2026	K.SHIEISH	C.O.	COURT NO. 3	Order Dtd. 2026-09-29	WRIT BRANCH-3	(S No 51
74820/2026	07.10.2026	BLAPL-5383/2026	BP TANGA	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No 51
74822/2026	07.10.2026	BLAPL-2495/2026	IC SAHU	C.O.	COURT NO. 3	Order Dtd. 2026-10-05		(S No

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74823/2026	07.10.2026	WP (C) – 16043/2025	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 27	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
74824/2026	07.10.2026	BLAPL- 6040/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	BAIL-1	(S No 15
74825/2026	07.10.2026	BLAPL- 6034/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	BAIL-1	(S No 13
74826/2026	07.10.2026	BLAPL- 6030/2026	MANGU NANDY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	BAIL-2	(S No 11
74828/2026	07.10.2026	WP (C) – 31364/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	WRIT BRANCH-2	(S No 45
74829/2026	07.10.2026	ABLAPL- 11233/2026	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05		(S No 45
74830/2026	07.10.2026	ABLAPL- 10804/2026	PR SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05		(S No 45
74832/2026	07.10.2026	WP (C) – 26351/2026	R.K.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05		(S No 45
74833/2026	07.10.2026	ABLAPL- 10796/2026	PR SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	BAIL-2	(S No 10
74834/2026	07.10.2026	ABLAPL- 10784/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05		(S No 10
74835/2026	07.10.2026	WP (C) – 29277/2026	D.K.SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	WRIT BRANCH-8	(S No 60
74836/2026	07.10.2026	ABLAPL- 10782/2026	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 60
74837/2026	07.10.2026	WP (C) – 31418/2026	A.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	WRIT BRANCH-2	(S No
74838/2026	07.10.2026	ABLAPL- 10781/2026	B DAS	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74840/2026	07.10.2026	ABLAPL- 10779/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No 12
74841/2026	07.10.2026	WP (C) – 3034/2026	P.K.LENKA	C.O.	COURT NO. 25	Order Dtd. 2026-11- 17		(S No 12
74842/2026	07.10.2026	ABLAPL- 10778/2026	SK. KALIM UDDIN	C.O.	COURT NO. 25	Order Dtd. 2026-10- 05	BAIL-2	(S No
74843/2026	07.10.2026	ABLAPL- 10777/2026	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No
74845/2026	07.10.2026	ABLAPL-	PR SWAIN	C.O.	COURT NO.	Order Dtd. 2026-10-		(S

		10775/2026			17	05		No
74846/2026	07.10.2026	ABLAPL-10767/2026	PR SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No
74848/2026	07.10.2026	ABLAPL-10765/2026	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No
74849/2026	07.10.2026	ABLAPL-10763/2026	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No
74850/2026	07.10.2026	ABLAPL-10761/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 11
74851/2026	07.10.2026	ABLAPL-10759/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No
74852/2026	07.10.2026	ABLAPL-10755/2026	HS PAIKRAYA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No
74853/2026	07.10.2026	ABLAPL-10754/2026	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 10
74854/2026	07.10.2026	ABLAPL-10751/2026	PK JENA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 10
74855/2026	07.10.2026	ABLAPL-10750/2026	BP TANGA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 10
74856/2026	07.10.2026	ABLAPL-10748/2026	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 10
74858/2026	07.10.2026	ABLAPL-10747/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 10
74859/2026	07.10.2026	ABLAPL-10746/2026	AK RANA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 17
74860/2026	07.10.2026	ABLAPL-10745/2026	KK NATH	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74861/2026	07.10.2026	ABLAPL-10743/2026	GR PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74862/2026	07.10.2026	ABLAPL-10739/2026	PARSURAM PANDA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74864/2026	07.10.2026	ABLAPL-10735/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74865/2026	07.10.2026	ABLAPL-10718/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74866/2026	07.10.2026	ABLAPL-10713/2026	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17
74868/2026	07.10.2026	ABLAPL-10711/2026	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 17

74870/2026	07.10.2026	ABLAPL-10393/2026	SK MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No
74871/2026	07.10.2026	ABLAPL-10332/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No
74873/2026	07.10.2026	ABLAPL-10134/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No 15
74874/2026	07.10.2026	ABLAPL-10133/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 18
74876/2026	07.10.2026	ABLAPL-9906/2026	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 18
74877/2026	07.10.2026	ABLAPL-9667/2026	M DAS	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No 18
74878/2026	07.10.2026	ABLAPL-9497/2026	SURYA NARAYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No 14
74880/2026	07.10.2026	ABLAPL-9423/2026	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No 14
74881/2026	07.10.2026	ABLAPL-9109/2026	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 18
74884/2026	07.10.2026	ABLAPL-7109/2026	BB ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 16
74893/2026	07.10.2026	WA-202/2026	B.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-11-09		(S No 16
74894/2026	07.10.2026	CRLMC-3582/2026	B.K.PARDHI	C.O.	CHIEF JUSTICE'S COURT			(S No 16
74895/2026	07.10.2026	WP (C) - 32031/2026	B.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-12-10	WRIT BRANCH-1	(S No
74896/2026	07.10.2026	WP (C) - 32069/2026	P.R.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-10-05		(S No
74897/2026	07.10.2026	ABLAPL-10752/2026	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-10-05	BAIL-2	(S No 10
74898/2026	07.10.2026	BLAPL-3768/2026	AK RANA	C.O.	COURT NO. 23	Order Dtd. 2026-10-05	BAIL-1	(S No 13
74899/2026	07.10.2026	ABLAPL-9431/2026	B SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-09-30	BAIL-1	(S No
74900/2026	07.10.2026	ABLAPL-10727/2026	B SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 10
74901/2026	07.10.2026	ABLAPL-10710/2026	MK SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-1	(S No 14
74902/2026	07.10.2026	ABLAPL-	HK PATRA	C.O.	COURT NO.	Order Dtd. 2026-10-		(S

		10715/2026			17	05		No 14
74903/2026	07.10.2026	ABLAPL- 10717/2026	CR SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 14
74904/2026	07.10.2026	ABLAPL- 10722/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 14
74905/2026	07.10.2026	ABLAPL- 10725/2026	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No
74906/2026	07.10.2026	ABLAPL- 10728/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No 10
74907/2026	07.10.2026	ABLAPL- 10731/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 10
74909/2026	07.10.2026	ABLAPL- 10766/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 10
74910/2026	07.10.2026	ABLAPL- 10768/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 10
74912/2026	07.10.2026	ABLAPL- 10770/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-1	(S No 20
74913/2026	07.10.2026	ABLAPL- 10772/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 20
74914/2026	07.10.2026	ABLAPL- 10774/2026	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No
74916/2026	07.10.2026	ABLAPL- 10786/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74917/2026	07.10.2026	ABLAPL- 10787/2026	SZ BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74919/2026	07.10.2026	WP (C) - 32262/2026	C SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06		(S No
74920/2026	07.10.2026	ABLAPL- 10789/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74921/2026	07.10.2026	ABLAPL- 10792/2026	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74922/2026	07.10.2026	ABLAPL- 10792/2026	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
74923/2026	07.10.2026	ABLAPL- 10793/2026	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-1	(S No 13
74925/2026	07.10.2026	ABLAPL- 10795/2026	D SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 13
74928/2026	07.10.2026	ABLAPL- 10798/2026	RK MALICK	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 13
74930/2026	07.10.2026	ABLAPL- 10801/2026	S CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No

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74931/2026	07.10.2026	WP (C) – 35302/2022	M. N. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-11- 28	WRIT BRANCH-1	(S No
74932/2026	07.10.2026	ABLAPL- 10810/2026	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No
74943/2026	07.10.2026	WP (C) – 746/2005	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-06- 25	WRIT BRANCH-3	(S No 14
74946/2026	07.10.2026	WP (C) – 21386/2012	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-4	(S No 19
74948/2026	07.10.2026	WP (C) – 21386/2012	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-4	(S No 19
74950/2026	07.10.2026	WP (C) – 35423/2020	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-4	(S No 17
74951/2026	07.10.2026	CRLA- 761/2025	J.PRADHAN	C.O.	COURT NO. 2 OLD			(S No 17
74952/2026	07.10.2026	WP (C) – 38723/2021	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2021-12- 15	WRIT BRANCH-3	(S No 33
74953/2026	07.10.2026	WP (C) – 19521/2026	B RATH	C.O.	COURT NO. 1	Order Dtd. 2026-07- 23		(S No 33
74954/2026	07.10.2026	CRLA- 8/2026	T.R.DAS	C.O.	COURT NO. 2 OLD			(S No 33
74955/2026	07.10.2026	WP (C) – 30759/2026	L.K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-09- 30	WRIT BRANCH-1	(S No
74956/2026	07.10.2026	WP (C) – 23558/2026	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 06	WRIT BRANCH-6	(S No 54
74957/2026	07.10.2026	CRLMC- 3439/2026	P.K.BARIK	C.O.	COURT NO. 2 OLD			(S No 54
74958/2026	07.10.2026	WP (C) – 31569/2026	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 06		(S No 54
74959/2026	07.10.2026	WP (C) – 32149/2026	P.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 06	WRIT BRANCH-7	(S No 18
74960/2026	07.10.2026	CRLMP- 1477/2026	N.K.SATAPATHY	C.O.	COURT NO. 2 OLD			(S No 18
74961/2026	07.10.2026	WP (C) – 28706/2026	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 05	WRIT BRANCH-4	(S No 58
74962/2026	07.10.2026	WP (C) – 31571/2026	T SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10- 06		(S No 58
74963/2026	07.10.2026	BLAPL-	C SAHU	C.O.	COURT NO.	Order Dtd. 2026-10-		(S

		4959/2026			3	07		No 58
74964/2026	07.10.2026	WP (C) – 29023/2026	M.N.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-10- 05	WRIT BRANCH-5	(S No 21
74965/2026	07.10.2026	WP (C) – 31558/2026	B SAMAL	C.O.	COURT NO. 3	Order Dtd. 2026-10- 06	WRIT BRANCH-2	(S No
74966/2026	07.10.2026	WP (C) – 31583/2026	S K LENKA	C.O.	COURT NO. 3	Order Dtd. 2026-10- 06	WRIT BRANCH-3	(S No 11
74967/2026	07.10.2026	WP (C) – 25001/2026	S.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-10- 06		(S No 11
74968/2026	07.10.2026	WP (C) – 31675/2026	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2026-10- 06	WRIT BRANCH-8	(S No 60
74969/2026	07.10.2026	WP (C) – 31683/2026	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
74970/2026	07.10.2026	WP (C) – 31290/2026	L.K.CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-09- 30	WRIT BRANCH-7	(S No
74971/2026	07.10.2026	WP (C) – 31952/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 10
74972/2026	07.10.2026	WP (C) – 31961/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No
74973/2026	07.10.2026	WP (C) – 32679/2026	S.C.D.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11- 17	WRIT BRANCH-3	(S No 33
74974/2026	07.10.2026	WP (C) – 31996/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(S No 16
74975/2026	07.10.2026	WP (C) – 32685/2026	S.C.D.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-11- 17	WRIT BRANCH-3	(S No 13
74976/2026	07.10.2026	WP (C) – 31646/2026	N SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-10- 06	WRIT BRANCH-5	(S No 22
74977/2026	07.10.2026	WP (C) – 31769/2026	D P DASH	C.O.	COURT NO. 1	Order Dtd. 2026-10- 29		(S No 22
74978/2026	07.10.2026	WP (C) – 31637/2026	A K JATI	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-2	(S No
74979/2026	07.10.2026	WP (C) – 30642/2026	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-1	(S No
74980/2026	07.10.2026	WP (C) – 30642/2026	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-10- 06	WRIT BRANCH-1	(S No
74981/2026	07.10.2026	WA- 488/2021	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-10- 05	WRIT APPEAL	(S No
74982/2026	07.10.2026	CRLA- 223/2023	C R MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(S No
74984/2026	07.10.2026	WP (C) –	T.R.DAS	C.O.	COURT NO.	Order Dtd. 2026-11-	WRIT	(S

		30308/2026			9	16	BRANCH (DIVISION BENCH-2)	No
74985/2026	07.10.2026	CONTC- 6159/2026	P N BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74986/2026	07.10.2026	CONTC- 6161/2026	P N BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74987/2026	07.10.2026	CONTC- 6160/2026	P N BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74988/2026	07.10.2026	CONTC- 6160/2026	P N BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74989/2026	07.10.2026	CONTC- 6198/2026	B C PURNA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74990/2026	07.10.2026	CONTC- 6196/2026	B C PURNA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74991/2026	07.10.2026	CONTC- 6195/2026	B C PURNA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74992/2026	07.10.2026	CONTC- 6194/2026	B C PURNA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74993/2026	07.10.2026	ABLAPL- 10560/2026	M R ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2026-09- 25		(S No 11
74994/2026	07.10.2026	CONTC- 6189/2026	B C PANDA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74995/2026	07.10.2026	CONTC- 6188/2026	B C PURNA	C.O.	COURT NO. 9	Order Dtd. 2026-10- 06		(S No 11
74996/2026	07.10.2026	WP (C) - 3606/2004	PRADIP KUMAR DASH	C.O.	COURT NO. 9	Order Dtd. 2026-10- 05	WRIT BRANCH-6	(S No 35
74998/2026	07.10.2026	WP (C) - 10650/2026	B.SINGH	C.O.	COURT NO. 6	Order Dtd. 2026-11- 06		(S No 35
74999/2026	07.10.2026	WP (C) - 3606/2004	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-10- 05	WRIT BRANCH-6	(S No 35
75000/2026	07.10.2026	MACA- 100/2010	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-10- 06	MISC. APPEAL SEC.	(S No
75001/2026	07.10.2026	CRLMC- 2406/2022	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-09- 30	CRIMINAL MISC	(S No
75002/2026	07.10.2026	WP (C) - 29468/2026	S.K.SAMAL	C.O.	COURT NO. 6	Order Dtd. 2026-10- 06	WRIT BRANCH-6	(S No 54

75003/2026	07.10.2026	CRLMC-2406/2022	S K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-09-30	CRIMINAL MISC	(S No
75004/2026	07.10.2026	WP (C) - 25362/2026	S.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-11-05	WRIT BRANCH-6	(S No 54
75005/2026	07.10.2026	WP (C) - 30938/2026	S.R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-10-06		(S No 54
75006/2026	07.10.2026	CRLMC-2405/2022	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-09-30	CRIMINAL MISC	(S No
75007/2026	07.10.2026	ABLAPL-9675/2026	P. N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-10-05	BAIL-2	(S No 12
75008/2026	07.10.2026	WP (C) - 30963/2026	S.R.SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-10-06		(S No 12
75009/2026	07.10.2026	CRLMC-2405/2022	S K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-09-30	CRIMINAL MISC	(S No
75010/2026	07.10.2026	ABLAPL-10708/2026	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No
75011/2026	07.10.2026	WP (C) - 30961/2026	S.R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-10-06	WRIT BRANCH-2	(S No
75012/2026	07.10.2026	ABLAPL-10715/2026	SARAT KUMAR PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2026-10-05		(S No
75013/2026	07.10.2026	WP (C) - 30957/2026	S.R.SETHI	C.O.	COURT NO. 17	Order Dtd. 2026-10-06		(S No
75014/2026	07.10.2026	ABLAPL-10740/2026	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-10-05	BAIL-2	(S No 19
75015/2026	07.10.2026	WP (C) - 20309/2026	R.C.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-11-03		(S No 19
75016/2026	07.10.2026	ABLAPL-10758/2026	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-10-05		(S No 19
75017/2026	07.10.2026	ABLAPL-10794/2026	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-10-05		(S No 19
75018/2026	07.10.2026	ABLAPL-10797/2026	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-10-05		(S No 19
75019/2026	07.10.2026	WP (C) - 20317/2026	R.C.ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-11-03	WRIT BRANCH-8	(S No 43
75020/2026	07.10.2026	ABLAPL-10805/2026	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-10-05	BAIL-1	(S No
75021/2026	07.10.2026	WP (C) - 33855/2025	P.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-11-02		(S No
75022/2026	07.10.2026	ABLAPL-10930/2026	SUVENDU BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-10-05		(S No
75023/2026	07.10.2026	ABLAPL-10925/2026	SUVENDU BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-10-05	BAIL-2	(S No 16

75024/2026	07.10.2026	WP (C) – 23398/2026	B.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2026-10- 06	WRIT BRANCH-8	(S No 56
75025/2026	07.10.2026	ABLAPL- 10771/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-10- 05		(S No 56
75026/2026	07.10.2026	WP (C) – 30388/2026	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-10- 06	WRIT BRANCH-2	(S No
75027/2026	07.10.2026	ABLAPL- 10709/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No
75028/2026	07.10.2026	WP (C) – 30383/2026	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06		(S No
75029/2026	07.10.2026	ABLAPL- 10762/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No 11
75031/2026	07.10.2026	ABLAPL- 10749/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	BAIL-2	(S No 10
75032/2026	07.10.2026	WP (C) – 32086/2026	J.N.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06		(S No 10
75035/2026	07.10.2026	WP (C) – 23435/2014	L.DASH	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06	WRIT BRANCH-4	(S No 46
75036/2026	07.10.2026	WP (C) – 23435/2014	S.L.PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06	WRIT BRANCH-4	(S No 46
75037/2026	07.10.2026	WP (C) – 3554/2014	M.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	WRIT BRANCH-4	(S No 27
75038/2026	07.10.2026	WP (C) – 6955/2013	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No 27
75060/2026	07.10.2026	WP (C) – 31243/2026	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	WRIT BRANCH-2	(S No 45
75062/2026	07.10.2026	WP (C) – 30226/2026	S.K.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	WRIT BRANCH-1	(S No
75065/2026	07.10.2026	WP (C) – 30556/2026	G.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05		(S No
75067/2026	07.10.2026	WP (C) – 30224/2026	S.K.SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-10- 05	WRIT BRANCH-3	(S No 51
75069/2026	07.10.2026	MACA- 43/2011	M MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06	MISC. APPEAL SEC.	(S No
75074/2026	07.10.2026	WP (C) – 28099/2026	B.K.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-10- 06	WRIT BRANCH-2	(S No
75102/2026	07.10.2026	RVWPET- 210/2026	P.K.BARIK	C.O.	COURT NO. 17			(S No
75104/2026	07.10.2026	CMAPL- 38/2026	S.SWAIN	C.O.	COURT NO. 6			(S No
75110/2026	07.10.2026	CRLREV-	BINDU SAGAR	C.O.	COURT NO.	Order Dtd. 2026-10-		(S

		720/2026	SWAIN		6	06		No
75111/2026	07.10.2026	WP (C) – 30379/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-10-05	WRIT BRANCH-4	(S No 19
75112/2026	07.10.2026	WP (C) – 30612/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-10-05	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
75113/2026	07.10.2026	WP (C) – 30348/2026	A.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-10-05	WRIT BRANCH-7	(S No 15
74810/2026	07.10.2026	WP (C) – 6083/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-09-10	WRIT BRANCH-2	(S No
74811/2026	07.10.2026	WA- 487/2024	SUDHANSHU SEKHAR PATRA	GENERAL		Judgement Dtd. 2026-02-23	WRIT APPEAL	(S No
74812/2026	07.10.2026	WP (C) – 31799/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-10-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
74813/2026	07.10.2026	WP (C) – 24622/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-10-06	WRIT BRANCH-7	(S No 10
74814/2026	07.10.2026	WP (C) – 24693/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-10-06		(S No 10
74815/2026	07.10.2026	WP (C) – 24696/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-10-06	WRIT BRANCH-3	(S No 14
74821/2026	07.10.2026	CRP- 34/2025	AMRIT DHALL	GENERAL		Order Dtd. 2026-09-28	CIVIL REVISION	(S No
74827/2026	07.10.2026	ABLAPL- 10723/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-10-05	BAIL-2	(S No
74831/2026	07.10.2026	ABLAPL- 10753/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-10-05		(S No
74839/2026	07.10.2026	CRP-3/2026	SURYAKANTA DASH	GENERAL		Entire Brief	CIVIL REVISION	(S No
74844/2026	07.10.2026	CRLMC- 2989/2026	DEBA KUMAR RATH	GENERAL		Entire Brief	CRIMINAL MISC	(S No
74847/2026	07.10.2026	BLAPL- 9813/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-10-05		(S No
74857/2026	07.10.2026	WA-89/2023	SUDHANSHU SEKHAR PATRA	GENERAL		Judgement Dtd. 2026-02-23	WRIT APPEAL	(S No
74863/2026	07.10.2026	WA- 1214/2022	SUDHANSHU SEKHAR PATRA	GENERAL		Judgement Dtd. 2026-02-23	WRIT APPEAL	(S No
74867/2026	07.10.2026	WA- 557/2022	SUDHANSHU SEKHAR PATRA	GENERAL		Judgement Dtd. 2026-02-23	WRIT APPEAL	(S No
74869/2026	07.10.2026	TRPCRL- 81/2019	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-10-06	BAIL-2	(S No
74872/2026	07.10.2026	WA- 818/2021	SUDHANSHU SEKHAR PATRA	GENERAL		Judgement Dtd. 2026-02-23	WRIT APPEAL	(S No
74875/2026	07.10.2026	ABLAPL- 10824/2026	DIPTIMAYEE LENKA	GENERAL		Order Dtd. 2026-10-06		(S No

74879/2026	07.10.2026	CONTC-6179/2026	MANAS PATI	GENERAL		Order Dtd. 2026-10-06		(S No
74882/2026	07.10.2026	WP (C) - 27363/2017	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2025-01-31	WRIT BRANCH-4	(S No 17
74883/2026	07.10.2026	CONTC-6178/2026	MANAS PATI	GENERAL		Order Dtd. 2026-10-06		(S No 17
74885/2026	07.10.2026	CONTC-6155/2026	MANAS PATI	GENERAL		Order Dtd. 2026-10-06	CONTEMPT	(S No
74886/2026	07.10.2026	ABLAPL-10437/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-10-06		(S No
74887/2026	07.10.2026	OJC-8294/1994	MURALIDHAR BISWAL	GENERAL		Entire Brief		(S No
74888/2026	07.10.2026	ABLAPL-10721/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-10-05	BAIL-2	(S No
74889/2026	07.10.2026	WP (C) - 19056/2022	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
74890/2026	07.10.2026	ABLAPL-10847/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-10-06	BAIL-2	(S No 10
74891/2026	07.10.2026	WP (C) - 10716/2007	B K DAS	GENERAL		Entire Brief		(S No 10
74892/2026	07.10.2026	WP (C) - 21894/2010	B K DAS	GENERAL		Entire Document		(S No 10
74926/2026	07.10.2026	WP (C) - 28450/2026	LALATENDU SAMAL	GENERAL		Entire Brief	WRIT BRANCH-7	(S No 10
74944/2026	07.10.2026	CMP-1310/2016	UDAYANATH MISHRA	GENERAL		Judgement Dtd. 2019-04-05		(S No 10
74983/2026	07.10.2026	WPC (OAC) - 613/2017	CHIDANANDA BHAGABATI	GENERAL		Order Dtd. 2022-06-29	OA Branch	(S No
74997/2026	07.10.2026	WP (C) - 22477/2012	AKSHAY K DAS	GENERAL		Order Dtd. 2023-03-16	WRIT BRANCH-5	(S No 22
75034/2026	07.10.2026	WP (C) - 30910/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-10-07		(S No 22
75043/2026	07.10.2026	WP (C) - 29829/2024	ANIL BHOI	GENERAL		Order Dtd. 2025-05-14	WRIT BRANCH-1	(S No
75109/2026	07.10.2026	WP (C) - 23581/2026	PAWAN KUMAR	GENERAL		Judgement Dtd. 2026-10-06	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
74908/2026	07.10.2026	RPFAM-382/2025	M BHAGAT	GENERAL		Order Dtd. 2026-11-09		(S No 12
74911/2026	07.10.2026	ABLAPL-	P C DAS	GENERAL		Order Dtd. 2026-09-		(S

		4390/2026				21		No
74915/2026	07.10.2026	CONTC-5355/2024	S K MOHANTY	GENERAL		Order Dtd. 2026-06-25		(S No 12
74918/2026	07.10.2026	ABLAPL-10844/2026	S DORA	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 11
74924/2026	07.10.2026	WP (C) - 11257/2025	R SAHOO	GENERAL		Order Dtd. 2026-06-25		(S No 11
74927/2026	07.10.2026	ABLAPL-1671/2026	M R BARIK	GENERAL		Order Dtd. 2026-06-25		(S No 11
74929/2026	07.10.2026	WP (C) - 30070/2026	M R BARIK	GENERAL		Order Dtd. 2026-06-25		(S No 11
74933/2026	07.10.2026	ABLAPL-10827/2026	A S PAUL	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 11
74934/2026	07.10.2026	ABLAPL-10756/2026	A S PAUL	GENERAL		Order Dtd. 2026-06-25	BAIL-2	(S No 10
74935/2026	07.10.2026	WP (C) - 32527/2026	N ROUT	GENERAL		Order Dtd. 2026-06-25		(S No 10
74936/2026	07.10.2026	RPFAM-254/2026	N ROUT	GENERAL		Order Dtd. 2026-06-25		(S No 10
74937/2026	07.10.2026	WP (C) - 27414/2024	R K NAYAK	GENERAL		Order Dtd. 2026-06-25		(S No 10
74938/2026	07.10.2026	WP (C) - 29126/2026	S K BEHERA	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No
74939/2026	07.10.2026	ABLAPL-3005/2024	S K ROUT	GENERAL		Order Dtd. 2026-06-25		(S No
74940/2026	07.10.2026	WP (C) - 19213/2026	D K SAHOO	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-2	(S No 50
74941/2026	07.10.2026	CRLMP-919/2026	P C DAS	GENERAL		Order Dtd. 2026-06-25		(S No 50
74942/2026	07.10.2026	WP (C) - 20611/2026	D NAYAK	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-8	(S No 56
74945/2026	07.10.2026	CRLREV-583/2026	R K BARIK	GENERAL		Order Dtd. 2026-06-25		(S No 56
74947/2026	07.10.2026	WP (C) - 15200/2012	R DANGRI	GENERAL		Order Dtd. 2016-01-18		(S No 56
74949/2026	07.10.2026	RSA-267/2007	P C DAS	GENERAL		Order Dtd. 2024-11-14	SECOND APPEAL	(S No

75030/2026	07.10.2026	CMP-362/2026	S BISWAL	GENERAL		Judgement Dtd. 2026-09-11		(S No
75039/2026	07.10.2026	CONTC-2347/2023	S.K.SAHOO	GENERAL		Order Dtd. 2026-08-14	CONTEMPT	(S No
75040/2026	07.10.2026	ABLAPL-8764/2026	U PATRO	GENERAL		Order Dtd. 2026-10-06	BAIL-2	(S No
75041/2026	07.10.2026	WP (C) - 500/2015	G C DASH	GENERAL		Order Dtd. 2026-01-19	WRIT BRANCH-1	(S No
75042/2026	07.10.2026	WP (C) - 9005/2013	M MOHANTY	GENERAL		Order Dtd. 2023-05-01	WRIT BRANCH-5	(S No 47
75044/2026	07.10.2026	MATA-165/2022	A K SARANGI	GENERAL		Order Dtd. 2026-10-01	FIRST APPEAL	(S No
75045/2026	07.10.2026	ABLAPL-4459/2018	P BASTIA	GENERAL		Order Dtd. 2018-04-11		(S No
75046/2026	07.10.2026	RSA-25/2012	S SAHOO	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(S No
75047/2026	07.10.2026	ABLAPL-4442/2018	P BASTIA	GENERAL		Order Dtd. 2018-04-11		(S No
75048/2026	07.10.2026	WP (C) - 38378/2023	R PRADHAN	GENERAL		Order Dtd. 2026-09-23	WRIT BRANCH-7	(S No 10
75049/2026	07.10.2026	SA-294/2000	N K SATAPATHY	GENERAL		Order Dtd. 2024-07-10	SECOND APPEAL	(S No
75050/2026	07.10.2026	WP (C) - 9284/2013	B BARIK	GENERAL		PetitionAnnexure,	WRIT BRANCH-7	(S No
75051/2026	07.10.2026	WP (C) - 2090/2025	B SAMAL	GENERAL		Order Dtd. 2025-10-29	WRIT BRANCH-6	(S No 25
75052/2026	07.10.2026	RSA-380/2003	P K DASH	GENERAL		Order Dtd. 2021-11-18Petition,Annexure,	SECOND APPEAL	(S No
75053/2026	07.10.2026	WP (C) - 8928/2014	S B UDGATA	GENERAL		Entire Order	WRIT BRANCH-7	(S No 15
75054/2026	07.10.2026	ABLAPL-7279/2025	P K LENKA	GENERAL		Order Dtd. 2026-03-09		(S No 15
75055/2026	07.10.2026	WP (C) - 18219/2026	P SATYANARAYAN	GENERAL		Order Dtd. 2026-10-08	WRIT BRANCH-3	(S No 33
75056/2026	07.10.2026	SA-5/1995	S K MOHANTY	GENERAL		Order Dtd. 2025-01-28	SECOND APPEAL	(S No
75057/2026	07.10.2026	RSA-119/2013	P K MOHANTY	GENERAL		Order Dtd. 2015-01-14	SECOND APPEAL	(S No
75058/2026	07.10.2026	WP (C) - 23168/2021	B BEHERA	GENERAL		Order Dtd. 2026-08-24	WRIT BRANCH-6	(S No 25
75059/2026	07.10.2026	CRLMC-3281/2023	P N PATTANAIAK	GENERAL		Order Dtd. 2023-12-05	CRIMINAL MISC	(S No
75061/2026	07.10.2026	WP (C) - 32572/2026	A SAHOO	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-1	(S No 49

75063/2026	07.10.2026	WP (C) – 32596/2026	A SAHOO	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-5	(S No 20
75064/2026	07.10.2026	ABLAPL-10817/2026	D K NAYAK	GENERAL		Order Dtd. 2023-12-05		(S No 20
75066/2026	07.10.2026	WP (C) – 31560/2026	R K BARIK	GENERAL		Order Dtd. 2023-12-05		(S No 20
75068/2026	07.10.2026	WP (C) – 23558/2026	S S PASAYAT	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-6	(S No 54
75070/2026	07.10.2026	WP (C) – 31514/2026	S S PASAYAT	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
75071/2026	07.10.2026	WP (C) – 12742/2026	K SAHOO	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-2	(S No
75072/2026	07.10.2026	WP (C) – 29693/2026	T BAG	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
75073/2026	07.10.2026	CRLMC-723/2026	P S DAS	GENERAL		Order Dtd. 2023-12-05	CRIMINAL MISC	(S No
75075/2026	07.10.2026	WP (C) – 21303/2026	K K NATH	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-1	(S No 31
75076/2026	07.10.2026	WP (C) – 27624/2025	K K NATH	GENERAL		Order Dtd. 2023-12-05	WRIT BRANCH-7	(S No 10
75077/2026	07.10.2026	ABLAPL-10838/2026	P S DAS	GENERAL		Order Dtd. 2023-12-05	BAIL-2	(S No 10
75078/2026	07.10.2026	WP (C) – 16043/2025	P K RATH	GENERAL		Order Dtd. 2026-10-27	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
75079/2026	07.10.2026	WP (C) – 31806/2026	J D MUDULI	GENERAL		Order Dtd. 2026-10-27		(S No 12
75080/2026	07.10.2026	ABLAPL-10868/2026	P S DAS	GENERAL		Order Dtd. 2026-10-27		(S No 12
75081/2026	07.10.2026	CRLREV-721/2026	P S DAS	GENERAL		Order Dtd. 2026-10-27		(S No 12
75082/2026	07.10.2026	WP (C) – 21878/2025	K K NATH	GENERAL		Order Dtd. 2026-09-03	WRIT BRANCH-2	(S No 34
75083/2026	07.10.2026	ABLAPL-10922/2026	P S DAS	GENERAL		Order Dtd. 2026-09-03		(S No 34
75084/2026	07.10.2026	WP (C) – 26476/2026	G D MALLICK	GENERAL		Order Dtd. 2026-09-03	WRIT BRANCH-2	(S No

75085/2026	07.10.2026	ABLAPL-10859/2026	H K PATRA	GENERAL		Order Dtd. 2026-09-03		(S No
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75089/2026	07.10.2026	ABLAPL-10886/2026	H K PATRA	GENERAL		Order Dtd. 2026-09-03	BAIL-2	(S No 16
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75091/2026	07.10.2026	ABLAPL-10798/2026	J MISHRA	GENERAL		Order Dtd. 9999-12-31		(S No 16
75092/2026	07.10.2026	WP (C) - 788/2024	P K DAS	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH-6	(S No 36
75093/2026	07.10.2026	CONTC-5909/2026	R K NAYAK	GENERAL		Order Dtd. 2024-05-16		(S No 36
75094/2026	07.10.2026	CRLMP-1485/2026	P S DAS	GENERAL		Order Dtd. 9999-12-31		(S No 36
75095/2026	07.10.2026	WP (C) - 31556/2026	A SAHOO	GENERAL		Order Dtd. 9999-12-31		(S No 36
75096/2026	07.10.2026	RSA-191/2026	S SAHOO	GENERAL		Order Dtd. 9999-12-31	SECOND APPEAL	(S No
75097/2026	07.10.2026	WP (C) - 22291/2024	M DAS	GENERAL		Order Dtd. 9999-12-31		(S No
75098/2026	07.10.2026	WP (C) - 31421/2026	DIBYAJYOTI NAYAK	GENERAL		Order Dtd. 2026-10-06	WRIT BRANCH-2	(S No
75099/2026	07.10.2026	ABLAPL-10926/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-12-02		(S No
75100/2026	07.10.2026	ABLAPL-9118/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-08-07		(S No
75101/2026	07.10.2026	ABLAPL-10818/2026	KARTIK CHANDRA TRIPATHY	GENERAL		Order Dtd. 2026-10-06		(S No
75103/2026	07.10.2026	ABLAPL-10965/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-10-06		(S No
75105/2026	07.10.2026	ABLAPL-10878/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-10-06	BAIL-2	(S No 12
75106/2026	07.10.2026	ABLAPL-10879/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-10-06		(S No 12

75107/2026	07.10.2026	OJC-40/1964	G S MOHANTY	GENERAL		Order Dtd. 9999-12-31		(S No 12
75108/2026	07.10.2026	OJC-303/1987	P K MISHRA	GENERAL		Order Dtd. 9999-12-31		(S No 12
75114/2026	07.10.2026	MATA-89/2021	B SAMAL	GENERAL		Order Dtd. 2023-06-23	FIRST APPEAL	(S No
75115/2026	07.10.2026	ABLAPL-6611/2026	PRIYA RANJAN SINGH	GENERAL		Order Dtd. 2026-09-11		(S No
75116/2026	07.10.2026	MATA-89/2021	B SAMAL	GENERAL		Order Dtd. 2023-06-23	FIRST APPEAL	(S No
75117/2026	07.10.2026	MATA-89/2021	B SAMAL	GENERAL		Order Dtd. 2023-06-23	FIRST APPEAL	(S No
75118/2026	07.10.2026	MATA-89/2021	B SAMAL	GENERAL		Order Dtd. 2023-06-23	FIRST APPEAL	(S No
75119/2026	07.10.2026	MATA-89/2021	B SAMAL	GENERAL		Order Dtd. 2023-06-23	FIRST APPEAL	(S No
75120/2026	07.10.2026	WP (C) - 30757/2026	T R DAS.	GENERAL		Order Dtd. 2026-10-14		(S No
75121/2026	07.10.2026	CMP-1613/2026	B DAS	GENERAL		Order Dtd. 2026-10-14		(S No
75122/2026	07.10.2026	OJC-10245/1996	S R BARIK	GENERAL		Order Dtd. 2001-03-28		(S No
75123/2026	07.10.2026	BLAPL-8335/2026	P S DAS	GENERAL		Order Dtd. 2026-10-14	BAIL-2	(S No
75124/2026	07.10.2026	BLAPL-8294/2026	P S DAS	GENERAL		Order Dtd. 2026-10-14		(S No
75125/2026	07.10.2026	WP (C) - 11577/2026	I JAMAL	GENERAL		Order Dtd. 2026-10-14	WRIT BRANCH-7	(S No 15
75126/2026	07.10.2026	OJC-5143/1994	N K SATAPATHY	GENERAL		Order Dtd. 2000-09-04		(S No 15
75127/2026	07.10.2026	WPC (OAC) - 581/2018	U C MOHANTY	GENERAL		Order Dtd. 2024-07-18	OA Branch	(S No
75128/2026	07.10.2026	OJC-5472/1994	N K SATAPATHY	GENERAL		Order Dtd. 9999-12-31		(S No
75129/2026	07.10.2026	WP (C) - 20207/2026	J P KAR	GENERAL		Order Dtd. 2024-07-18	WRIT BRANCH-7	(S No
75130/2026	07.10.2026	BLAPL-8210/2026	J P KAR	GENERAL		Order Dtd. 2024-07-18		(S No

N I C (Software Team)